

Rashtriya Raksha University from the date of commencement of the said Act, until further orders.

- (3) No. 23011/98/2020-BPR&D, dated December 12 - 18, 2020 (Weekly Gazette), appointing Members of the Governing Body of the Rashtriya Raksha University (RRU) with immediate effect.
- (4) G.S.R. 807 (E), dated the 30th December, 2020, publishing the Rashtriya Raksha University Rules, 2020.

[Placed in Library. For (1) to (4), See No. LT-2924/17/2021]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (2) Section 53 of the National Forensic Sciences University Act, 2020:—

- (1) G.S.R. No. 803, dated the 30th December, 2020, publishing the National Forensic Sciences University Rules, 2020.
- (2) Notification No. 23011/20/2020-WS-III, dated the October 10 - 16, 2020 (Weekly Gazette), appointing Dr. Jayantkumar Maganlal Vyas as the Vice-Chancellor of the National Forensic Sciences University from the date of commencement of the said Act.
- (3) S.O. No. 3423 (E), dated the 30th September, 2020, notifying the 1st Day of October, 2020, as the date on which the provisions of the said Act shall come into force.

[Placed in Library. For (1) to (3) See No. LT-2923/17/2021]

I. Report (2019-20) of the NCSK, New Delhi and related papers

II. Reports (2018) on the Acts and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Ramdas Athawale, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 12 of the National Commission for Safai Karamcharis Act, 1993:—

- (a) Annual Report of the National Commission for Safai Karamcharis

(NCSK), New Delhi, for the year 2019-20.

- (b) Explanatory Memorandum on the action taken on the recommendations contained in the above-said Report.

[Placed in Library. See No. LT-3112/17/2021]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report on the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2018, under sub-section (4) of Section 21 of the said Act.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-3111/17/2021]

- (ii) (a) Annual Report on the Protection of Civil Rights Act, 1955, for the year 2018, under sub-section (4) of Section 15A of the said Act.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-3113/17/2021]

I. Notification of the Ministry of Home Affairs

II. Report (2019-20) of NDMA, New Delhi and related papers

III. Report and Accounts (2019-20) of NIDM, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Nityanand Rai, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Home Affairs' Notification No. G.S.R. 97, dated June 28 - July 4, 2020 (Weekly Gazette) publishing the Central Reserve Police Force Constable (Daftry), Constable (Peon), Constable (Farash) and Constable (Safai Karmachari) Ministerial Recruitment Rules, 2020, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library. See No. LT-3116/17/2021]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 70 of the Disaster Management Act, 2005:—

- (a) Annual Report of the National Disaster Management Authority (NDMA), New Delhi, for the year 2019-20
- (b) Statement of Objectives and Reasons alongwith Statement of